

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2351/98
MA-1478/2000

(15)

New Delhi this the 24th day of January, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Ram Niwas,
S/o Sh. Ram Pyare.
2. Hari Ram,
S/o Sh. Prahlad Singh.
3. Bhagwan Das,
S/o Sh. Ramanand.
4. Sukhvir Singh,
S/o Sh. Lal Chand.
5. Suresh Kumar,
S/o Sh. Khusi Ram. Applicants

(All applicants are working as Helper Khalasi under
Chief Electrical Foreman, Train Lighting at New
Delhi Railway Station, New Delhi)

(Present : none even on second call)

Versus

1. General Manager,
Northern Railway,
Headquarter Office,
Baroda House,
New Delhi-1.
2. Divl. Railway Manager,
Northern Railway,
State Entry Road,
New Delhi. Respondents

(through Sh. O.P. Kshatriya, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A).

Applicants seek a direction to respondents to
consider them for promotion to the post of Train
Lighting Filter-III in the grade of Rs. 3050-4590 (RPS)
with all consequential benefits.

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2. None appeared for applicants even on second call. Sh. O.P. Kshatriya appeared on behalf of respondents and has been heard.

3. Respondents' counsel states that all the applicants except applicant No. 5 have been promoted as Train Lighting Filter-III and have joined on 30.07.99 and applicant No.5 has also been promoted as such and joined on 05.08.99.

4. Accepting this statement made by respondents' counsel at the Bar true and correct, we dispose of this O.A. giving liberty to applicants that if any grievance still survives, it will be open to them to revive the OA through MA. *No costs*

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S. R. Adige

(S. R. Adige)
Vice-Chairman(A)

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